

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 17498/2023

(Arising out of impugned final judgment and order dated 01-02-2019 in CRLA No. 2150/2006 passed by the High Court of Judicature at Allahabad)

CHOTAY @ PREAM CHANDRA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 99732/2023 - CONDONATION OF DELAY IN FILING, IA No. 99736/2023 - EXEMPTION FROM CUSTODY CERTIFICATE and IA No. 99730/2023 - EXEMPTION FROM FILING O.T.)

Date : 16-10-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s) Mr. Pradeep Kumar Yadav, Adv.
Mr. Ashwani Garg, Adv.
Mr. Vishal Thakre, Adv.
Mr. Sunil Kumar Srivastava, Adv.
Mr. Gopal Singh, Adv.
Mr. Aryan P. Nanda, Adv.
Mr. Sanjeev Malhotra, AOR

For Respondent(s) Mr. K Parameshwar, A.A.G.
Mr. Yasharth Kant, AOR
Mr. Manish Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by the learned counsel appearing for the respondent seeking adjournment for filing counter affidavit, list the matter on 1st December, 2023.

(ASHISH KONDLE)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)